

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 55

CP/3638(MB)2018 CA 137/2023 CA 170/2023

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

JUSTICE SH. VIRENDRASINGH BISHT(Retd.)
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **08.09.2023**

NAME OF THE PARTIES: - **UNION OF INDIA V/s INFRASTRUCTURE LEASING
& FINANCIAL SERVICES LTD**

Section 241-242 of the Companies Act, 2013

ORDER

Mr. Rohan Rajadhyaksha Ld. Counsel appearing for the applicant in CA 137/2023 & Mr. Tushar Wagh Ld. Counsel appearing for the UOI & Ms. Drishti Das Ld. Counsel appearing for the Respondent's no's 2 and 3 are present.

Ld. Counsel appearing for the Respondents are not available. However, the petitioner wants to proceed further. Since, this matter involves interpretation of Restructuring Criteria approved by the Hon'ble NCLAT, it's essential to seek the view of Union of India also.

CA 137/2023, CA 170/2023

List these applications on Board on 15.09.2023.

Sd/-

PRABHAT KUMAR
Member (Technical)

Sd/-

JUSTICE VIRENDRASINGH BISHT
Member (Judicial)

Jagdish